

**Central Administrative Tribunal
Principal Bench, New Delhi**



O.A. No. 164/2021

Today, this the 25th day of January, 2021

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Ms. Anita Janu, Aged about 35 years

D/o Sh. Ammilal

W/o Sh. Laxmi Kant Parashar

Permanent R/o Vill- Mohanpura

PO-Islampur

Teh-Chirawa, Jhunjhunu (Raj)

Pin-333024.

...Applicant

(By Advocate: Sh. M.K. Bhardwaj with Sh. M.D. Jangra)

Versus

All India Institute of Medical Sciences (AIIMS) and Anr.

Through

1. The Director

AIIMS, Ansari Road

New Delhi-110608.

2. The Assistant Controller of Examinations

AIIMS, Ansari Road

New Delhi-110608.

...Respondents

(By advocate: Sh. Tushar Gupta with Sh. Tushar Mishra)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

The facts of this case are almost identical to those in OA No.162/2021. Through a separate order, we dismissed the said OA. Following the same, we dismiss this also.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

pj/sunil/rk/ns